

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 66(ND)13**  
**CA. NO.**

**CORAM:**

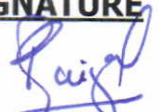

**PRESENT: SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016**

**NAME OF THE COMPANY:** M/s. Rakesh Khanna & Ors. V/s. M/s. Chintamani Metal Udyog Ltd.

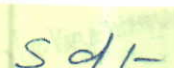
**SECTION OF THE COMPANIES ACT: 397/398**


<b>S.NO</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	POOJA SAINI	Adv	Respondents	
2.	ASHUTOSH GUPTA	Adv.	Petitioner	

**ORDER**

Learned counsel for the parties are present. Learned counsel have stated that the matter has been referred to mediation and the parties are exploring the possibility of a settlement. Learned counsel seek and are given 3 weeks' time to report the progress of the settlement.

List on 07.10.2016

  
(R. Varadharajan)  
Member (Judicial)

  
(Maharaj Krishan Hanjura)  
Member (Judicial)